CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

Contractive Aministrative Amin

T.A.62/2214/2020

This the 12th day of October, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

- 1. Mushtaq Ahmed Mir, S/o Mohammad Anwar Mir, R/o Dadsara Tral, Pulwama, aged: 40 years.
- 2. Abdul Ahad Bhat, S/o Quda Bhat, R/o Dadsara Tral, Pulwama, aged: 52 years.

	Applicants
(Advocate: Mr. Jahangir Iqbal Ganai)	
Vers	us
1. State of Jammu & Kashmir through	Secretary to Government Education
Deptt., CivilSecretariat, Srinagar.	
And others.	
	Respondents
(Advocate: Mr. Rajesh Thappa)	

ORDER [ORAL]

Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J): -

Learned counsel for applicant submits that T.A. has become infructuous and the same be dismissed.

2. Looking to the submission of the learned counsel for the applicant, the O.A. is dismissed as having become infructuous. No costs.

(ANAND MATHUR.) MEMBER (A) (RAKESH SAGAR JAIN) MEMBER (J)

sks/-